Annexure – 7

Name of the corporate debtor: BKS Leather Exports Private Limited ;

Date of commencement of CIRP 29.06.2022;

List of creditors as on: 27.09.2022

List of operational creditors (Government dues)

(Amount in₹)

Sl. No.	Details of claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verifica-tion	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
1	Employees State Insurance Corporation	State Government	17.03.2023	5,01,435.00	5,01,435.00	Statutory dues	No	1.18	0.00	0.00	0.00	0.00	
2	Commissioner of Commercial Taxes	State Government	21.03.2023	84,63,834.00	84,63,834.00	Statutory Dues	No	19.94	0.00	0.00	0.00	0.00	
		Total	---	**89,65,269.00**	**89,65,269.00**			21.12	0.00	0.00	0.00	0.00	